

### Banned Drugs

\*171. SHRI MOHAN RAWALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether banned and harmful drugs are still being manufactured and marketed in the country;

(b) if so, the steps taken by the Government in this regard;

(c) whether any measures have been taken to properly inform and educate and the consumers about these hazardous drugs; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) and (d) Government have instructed all State Drug Controllers to keep a vigil and ensure that none of the banned drugs are manufactured or sold clandestinely and take strict punitive action against the offenders. Instructions have also been issued to them to send the list of banned drugs to the Chemists and Druggists of their respective States/Union Territories. Government have also called for information about the brand names under which prohibited formulations were being marketed, for educating the consumers.

[Translation]

### Deaths due to AIDS

\*172. SHRI CHINMAYANAND SWAMI:  
SHRI RAMESH CHENNITHALA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons suffering from AIDS in the country and the number of deaths caused by this disease during the last three years, year-wise and State-wise;

(b) whether the number of persons suffering from AIDS is increasing day by day;

(c) the details of hospitals equipped with AIDS testing facility in the country;

(d) whether the Government propose to take any concrete steps to control the spread of this disease and to launch AIDS Control Programme with foreign assistance; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Upto 30th November, 1994, 905 AIDS cases have been reported. The position about deaths caused by AIDS in States/UTs during the last three years is given in the statement annexed.

(b) Yes, Sir.

(c) AIDS testing facilities are available in all the 150 Zonal Blood Testing Centres and 62 Surveillance Centres located in Medical Colleges and other Institutions in the country.

(d) and (e) A comprehensive Programme for the

prevention and control of AIDS is currently under implementation as a centrally sponsored scheme throughout the country. The strategies of the programme consist of generation of awareness amongst high risk behaviour and general public about HIV/AIDS, Control of Sexually Transmitted Diseases, Blood Safety and rational use of blood, better Surveillance; and diagnosis and Clinical Management of HIV/AIDS cases.

### Statement

Sl. No.	Name of the State	Year 1992	Year 1993	Year (Upto 30th November 1994)
1.	Andhra Pradesh	—	1	—
2.	Assam	—	1	—
3.	Delhi	10	23	12
4.	Gujarat	2	3	—
5.	Haryana	4	3	—
6.	Jammu & Kashmir	—	1	—
7.	Kerala	—	40	—
8.	Karnataka	2	9	2
9.	Madhya Pradesh	—	14	—
10.	Maharashtra	18	37	35
11.	Manipur	4	6	13
12.	Himachal Pradesh	2	—	1
13.	Goa	—	8	1
14.	Pondicherry	5	6	—
15.	Punjab	5	30	—
16.	Tamil Nadu	17	10	23
17.	Uttar Pradesh	—	6	—
18.	West Bengal	—	12	2
19.	Orissa	—	—	1
Total:		69	210	90

[English]

### Distribution of Power

\*173. SHRI SOMJIBHAI DAMOR: Will the Minister of POWER be pleased to state:

(a) whether some States and Union Territories have requested for the distribution of power from the Central Power Units;

(b) if so, the names of those States and Union Territories;

(c) whether the Government have taken any steps in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) to (e) The Power from Central Sector generating stations is allocated to the States/Regions according to a formula under which 85% of the power is allocated. The balance unallocated 15% power remains with the Centre from which States are given power from time to time.

Requests are received from the States from time to time for allocation of power from the unallocated share.